

[English]

**Industrial Cooperative Labour Society
At M.F.L.**

1283. DR. P. VALLAL PERUMAN: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal to start an Industrial Co-operative Labour Society at Madras Fertilizers Ltd; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) There is no proposal to start an Industrial Co-operative Labour Society at Madras Fertilizers Limited.

(b) Does not arise.

[Translation]

Supply of Fertilisers to Uttar Pradesh

1284. SHRI RAM PAL SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the supply of fertiliser is being made to the Government of Uttar Pradesh for Kharif and Rabi crops in 1991-92 as per its demands;

(b) if not, the reasons therefor;

(c) whether the Union Government propose to set up some fertiliser plants in the State to avoid recurrence of such situation in future; and

(d) if not, the remedial measures being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS (DR. CHINTA MOHAN): (a)

and (b). The fertilisers have been supplied to Uttar Pradesh to meet the requirements of Kharif and Rabi crops in 1991-92. The requirement of fertilisers of any particular State is met not merely by plants located in that State but also from the Plants outside the State depending on the overall considerations. Temporary shortage of urea was experienced in certain pockets in Uttar Pradesh during the current Rabi season. Arrangements were made to meet the shortfall by supplying urea even from plants located outside the State.

(c) and (d). New area plants at Bapraia (Distt. Budaun) and Shahjahanpur are currently under construction. Some more projects for expansion of the existing plants have been identified in Uttar Pradesh as part of the Eighth Plan proposals. However, Eighth Plan is yet to be approved.

**Wage negotiations with Trade Union of
Public Sector Undertakings**

1286. SHRI CHITTA BASU: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have decided to enter into wage negotiations with the Trade Union of the Public Sector Undertakings where earlier wage settlement has expired or is likely to expire;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) to (c). The wage settlements in almost all major Public Sector Enterprises have expired by 31.12.1991. The new wage policy for the next round wage negotiations is under active consideration of the Government.